

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./42/2024/(Filing No.)**

THE BRANCH MANAGER,  
SHRIRAM GENERAL INSURANCE COMPANY LIMITED

APPLICANT

*VERSUS*

STENSHILA HANSDAK AND OTHERS

RESPONDENTS

**Date: 06.08.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1 Ms. Vidya Lama, Advocate.  
Mr. Nima Tshering Sherpa, Advocate.  
Mr. Loknath Khanal, Advocate.

R-2 & R-3 None present.

**ORDER**

Heard Learned Counsel for the parties.

Order pronounced orally in open Court.

Detailed Order vide separate sheets of paper.

I.A. No.01 of 2024 stands disposed of.

**Judge**  
06.08.2024